

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 19 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated : 01st May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. & Ors. ...Review Petitioner(s)/Appellant(s)
Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Review Petitioner(s)/Appellant(s) : Mr. D.L. Chidananda for PCKL

Counsel for the Respondent(s) : Mr. Sahil Kaul for R-2

ORDER

The learned counsel, Mr. D.L. Chidananda, representing Mr. Sanjay Jain, learned counsel for the Appellant submitted that due to some personal difficulty, some reasonable time may be granted.

The submission made by Mr. D.L. Chidananda, representing Mr. Sanjay Jain, learned counsel appearing for the Appellant at supra, placed on record.

Re-list this matter on **06.07.2018**, as requested by the learned counsel for the Appellant.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member